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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 45/2019 & CM APPLs. 222/2019, 223/2019, 4029/2019, 33893/2021

MUSHIR AHMAD

..... Petitioner

Through: Mr. Rakesh Kumar Khanna, Senior Advocate alongwith Mr. Samant Singh & Mr. Maroof Khan, Advocates

Versus

GOVT. OF NCT OF DELHI AND ORS.

.... Respondents

Through: Mr. Ripin Sood & Mr. Tusar Sannu,

Advocates for GNCTD

Ms. Mini Pushkarna, Standing Counsel for SDMC alongwith Ms. Latika Malhotra & Ms. Shikha

Baisoya, Advocates

Mr. Sunil Fernandes, Standing Counsel for BSES

alongwith Mr. Shubham Sharma, Advocate

CORAM:

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- 1. The matter could not be taken up due to paucity of time.
- 2. List on 14.07.2022.

MANOJ KUMAR OHRI, J

MAY 6, 2022 *p'ma*

Click here to check corrigendum, if any

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